

SPECIAL BENCH ITEM NO. 125

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

C Appeal No. 260/ALD/2020

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	THE PRINCIPAL COMMISSIONER OF INCOME TAX NOIDA & ANR V/S M/S ROYAL EKUTIR TECHNOLOGY LTD & ORS
UNDER SECTION	252(1) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

None.

: For the Petitioner

Sh. Krishna Dev Vyas, Adv.

: For the ROC

ORDER

None for the petitioner.

Learned counsel for the ROC seeks time to file reply, let the same be filed within two weeks.

Affidavit of service be filed for the remaining respondents except respondent no. 8

Let the matter be listed on 12th April, 2023 before the Regular Bench.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*